



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 2<sup>nd</sup> July 2024

**ORDER**

Hon'ble Member (J) Ms Reeta Kohli is on leave for 15.07.2024 & 16.07.2024.

There shall be Special Bench at Mumbai on 15.07.2024 & 16.07.2024 to attend to matters listed before Hon'ble Member (J) Ms Reeta Kohli and Hon'ble Member (T) Smt. Madhu Sinha. The Special Bench shall comprise of:

**Special Bench at NCLT, Mumbai- Court No. V**

1. Hon'ble Member (J) Shri K.R. Saji Kumar
2. Hon'ble Member (T) Smt. Madhu Sinha

Hon'ble Member (J) Shri K.R. Saji Kumar shall first take up the matters of their own Division Bench (NCLT Mumbai Court No. VI) and then attend the matters of Special Bench (Mumbai Court No. V) as per Hon'ble Member's convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.

  
(Naveen Kumar Kashyap)  
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.

